COURT-II IN THE APPELLATE TRIBUNAL FOR ELECTRICITY

(Appellate Jurisdiction)

APPEAL NO. 04 OF 2018 & IA NO. 24 OF 2018

Dated: 02nd April, 2018

Present: Hon'ble Mr. Justice N.K. Patil, Judicial Member

Hon'ble Mr. S.D. Dubey, Technical Member

In the matter of:

NTPC Vidyut Vyapar Nigam Limited ... Appellant(s)

Vs.

MEIL Green Power Limited & Ors. ... Respondent(s)

Counsel for the Appellant (s) : Mr. M.G. Ramachandran

Mr. Shubham Arya Ms. Anushree Bardhan Ms. Poorva Saigal Mr. Pulkit Agrwal

Counsel for the Respondent(s) : Mr. Sakya Singha Chodhuri

Ms. Molshree Bhatnagar for R-1

ORDER

The learned counsel, Mr. M.G. Ramachandran, appearing for the Appellant submitted that the Appellant has filed an application in the Registry for amendment in the Memo of Parties on 21.03.2018.

Submission made by the learned counsel appearing for the Appellant, as stated above, is placed on record.

Office is directed to check and post this matter on <u>04.04.2018</u>, as requested.

(S.D. Dubey)
Technical Member

(Justice N.K. Patil)
Judicial Member

Bn/pr